

B
ITEM NO.1

COURT NO.6

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2740 OF 2010

SHUSHMA PANDEY

Appellant (s)

VERSUS

SHEELA SHARMA & ORS.

Respondent(s)

(Office Report for Direction)

Date: 18/01/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Appellant(s) Mr. S.K. Verma, Adv.

Mr. Arindam Mukherjee, Adv.

Ms. Gargi Tuli, Adv.

Mr. Atul K. Arora, Adv.

For Respondent(s)

Mr. Shantanu Sagar, Adv. for

Mr. T. Mahipal, Adv.

Mr. Manish Kumar, Adv. for

Mr. Gopal Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Learned counsel for the parties undertake to file their
respective statement of case within four weeks.

Office to proceed further accordingly.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

|
|